

(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

No.K-13022/02/2015-US.II
Government of India
Ministry of Law and Justice
(Department of Justice)

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Jaisalmer House, 26, Man Singh Road,
NEW DELHI-110 011, Dated 22nd September, 2016.

NOTIFICATION

In exercise of the powers conferred by clause (1) of article 217 of the Constitution of India, the President is pleased to appoint (i) Shri Justice Rongon Mukhopadhyay and (ii) Shri Justice Ravi Nath Verma, Additional Judges of the Jharkhand High Court, to be Judges of the Jharkhand High Court with effect from the date they assume charge of their respective offices.

myp
22/9/16
(Rajinder Kashyap)

Joint Secretary to the Government of India
Tele: 2338 3037

To

The Manager,
Government of India Press,
FARIDABAD

No. K. 13022/02/2015-US.II

Dated 22.09.2016

Copy to:-

1. (i) Shri Justice Rongon Mukhopadhyay and (ii) Shri Justice Ravi Nath Verma
Additional Judges, Jharkhand High Court,
2. The Secretary to the Governor, Jharkhand, Ranchi.
3. The Secretary to the Chief Minister, Jharkhand, Ranchi.
4. The Secretary to the Chief Justice, Jharkhand High Court, Ranchi.
5. The Chief Secretary, Government of Jharkhand, Ranchi.
6. The Registrar General, Jharkhand High Court, Ranchi.
7. The Accountant General, Jharkhand, Ranchi.
8. President's Secretariat, (CA.II Section), New Delhi
9. PS to Principal Secretary to the Prime Minister, New Delhi.
10. Additional Registrar (Conf.), O/o Chief Justice of India,
5, Krishna Menon Marg, New Delhi.
11. PS to ML&J/PSO to Secretary (Justice)/JS(J.I)/DS(ANS)/S.O.(Desk).
12. Notification copy uploaded on the website of the Department of Justice,
Government of India, New Delhi at www.doj.gov.in.



(S. Vijay Gopal)

Under Secretary to the Government of India

Tele: 23382978